

(c) whether any isolation trenches have been cut; and

(d) what is the amount that has been granted to the collieries for protective works?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) (i) Isolation trenches cut between the Pure Jharia colliery and M/s. R. N. Bagchi's Dobari colliery have prevented the spread of fire into the latter. Danger of fire affecting the quarry debris lying on the goaf of the lower seam has also been removed to a large extent.

(ii) Pumping of water into the Pure Jharia and Dobari collieries has helped in retarding the progress of fire in the old workings of Bagchi's Dobari colliery and has also prevented the spread of the fire towards the railway siding and collieries situated nearby.

(b) Part of the old workings of X seam of Bagchi's Dobari colliery has been affected.

(c) Yes.

(d) Amounts Sanctioned:

	Rs.
Dobari collieries	48,061.35
Pure Jharia colliery	1,29,910.80

Agriculture Development Finance Corporation

*133. **Shri M. B. Thakore:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 555 on the 9th August, 1961, and state:

(a) whether the proposal regarding setting up of an Agriculture Development Finance Corporation has been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). The matter is still under consideration.

Chinese Nationals

*134. { **Dr. Ram Subhag Singh:**
Shri P. G. Deb:

Will the Minister of Home Affairs be pleased to state:

(a) how many Chinese nationals have been asked to quit India since September, 1961; and

(b) how many of them have so far left this country?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Since 1st September, 1961, orders to leave India have been served on 13 Chinese nationals. Of these, four have left and one has expressed willingness to leave shortly. In the case of six the period of notice has not yet expired and the latest information in respect of the remaining two is awaited.

Remission of Income-tax on Export Earnings

*135. { **Shri P. C. Berooah:**
Shri Mahant:
Shri Agadi:
Shri Wedeyar:

Will the Minister of Finance be pleased to state:

(a) whether the question of remission of income tax on export earnings, as an export promotion measure, had been discussed at the Export Promotion Advisory Council meeting held in New Delhi in September this year; and

(b) if so, what is Government's decision in the matter?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes Sir.

(b) The matter is under consideration of the Government.

Indian Economic Service and Indian Statistical Service

*136. { **Shri Ajit Singh Sarhadi:**
Sardar Iqbal Singh:
Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to state:

(a) the total number of personnel